

**GOVERNMENT OF INDIA
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS**

**LOK SABHA
STARRED QUESTION NO. 65
ANSWERED ON 7TH DECEMBER, 2023
FATAL ACCIDENTS ON EXPRESSWAYS**

***65. SHRI SRIDHAR KOTAGIRI:
SHRI HEMANT TUKARAM GODSE:**

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

- (a) whether the Government is aware that the regular fatal accidents on the expressways have increased due to heavy commercial vehicles parked illegally on road;**
- (b) if so, the steps taken by the Government in this regard;**
- (c) whether Surveillance Vehicles Teams have been deployed to curb such menace on the expressways;**
- (d) if so, the details thereof and if not, the reasons therefor;**
- (e) whether designated parking lots would be provided to the heavy vehicles on the expressways; and**
- (f) if so, the details thereof and if not, the reasons therefor?**

ANSWER

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS

(SHRI NITIN JAIRAM GADKARI)

(a) to (f) A statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PART (a) TO (f) OF THE LOK SABHA STARRED QUESTION NO. *65 FOR ANSWER ON 07.12.2023, ASKED BY SHRI SRIDHAR KOTAGIRI & SHRI HEMANT TUKARAM GODSE REGARDING FATAL ACCIDENTS ON EXPRESSWAYS.

(a) As per data received from Police Departments of States/Union Territories, number of fatal accidents on National Highways (including National Expressways) in the country for the period from 2019 to 2022 is given in the table below :-

Year	No. of fatal accidents
2019	51,036
2020	45,655
2021	50,953
2022	55,571

(b) The Ministry, as mandated under enabling provisions of Section 118 of the Motor Vehicles Act, 1988 (The MV Act, 1988), notified “The Motor Vehicles (Driving) Regulations, 2017” vide G.S.R 634 (E) dated 23.06.2017, which provides for regulatory requirements to be followed by all road users including drivers of heavy vehicles such as – duties of drivers and riders, lane traffic, right of way, stopping and parking, ban on traffic impairment and driving of tractors and goods vehicles. Section 177A of The MV Act, 1988, as stands included vide the Motor Vehicles (Amendment) Act, 2019, prescribes penalty for contravention of regulations made under section 118. Section 201 of The MV Act, 1988, as stands recently amended, provides for penalty for causing obstruction to free flow of traffic by all types of vehicles including heavy vehicles.

As per provisions under Section 136A of the Motor Vehicles (Amendment) Act, 2019, Ministry has notified rule for Electronic Monitoring and Enforcement of Road Safety vide G.S.R. 575(E) dated 11th August, 2021.

Advanced Traffic Management System (ATMS) is presently installed in high traffic density National Highways and National Expressways such as Delhi-Meerut Expressway, Trans-Haryana, Eastern Peripheral Expressway etc. by National Highways Authority of India (NHAI).

Ministry has taken various steps in the interest of drivers such as Wayside Amenities etc. on National Expressways.

Ministry has also circulated guidelines in July 2023 for provision of signages on National Expressways to provide crucial information to drivers for safe navigation and minimizing risks associated with lane changes.

Toll free Helpline No. 1033 is available 24*7 for assistance of National Expressways' users .

(c) & (d) Route Patrolling Vehicles (RPV)/ Highway Surveillance Vehicles (HSV) deployed by contractors/concessionaires on National Expressways have multiple roles including removal of the illegally parked vehicles along the National Expressway. At present, a total of 39 HSV/RPV are deployed on the operational National Expressways as detailed below :-

Sl. No.	Name of the National Expressways	Operational length (in km)	Number of deployed HSV/RPV
1	Ahmedabad-Vadodara Expressway	93.303	3
2	Delhi-Meerut Expressway	84	6
3	Eastern Peripheral Expressway	135	5
4	Trans-Haryana Expressway	227.02	8
5	Delhi-Mumbai Expressway	457.74	17

(e) & (f) The Ministry has issued guidelines dated 11.02.2021 regarding development of Wayside Amenities (WSA) having resting facilities such as Parking, Dormitory, Dhaba, etc for drivers, for reducing fatigue of long distance travel along the National Highways and National Expressways. National Highways Logistics Management Limited (NHLML) is developing WSA at regular intervals across Brownfield National Highways and Expressways.

At present 38 WSA are operational along the National Highways and National Expressways. Out of the 38 WSA, 20 WSA are along the operational National Expressways as detailed at Annexure.

ANNEXURE REFERRED TO IN REPLY TO PART (e) & (f) OF LOK SABHA STARRED QUESTION NO. *65 FOR ANSWER ON 07.12.2023, ASKED BY SHRI SRIDHAR KOTAGIRI & SHRI HEMANT TUKARAM GODSE REGARDING FATAL ACCIDENTS ON EXPRESSWAYS.

Details of 20 Operational WSAs on National Expressways :-

Sl. No	State	NH/ National Expressways	Site Description
1.	Haryana	Trans-Haryana	AK3-9L_Package6_152+500 LHS
2.	Haryana	Trans-Haryana	AK3-10R_Package6_152+500 RHS
3.	Haryana	Trans-Haryana	AK3-11L_Package7_191+600 LHS
4.	Haryana	Trans-Haryana	AK3-12R_Package7_191+600 RHS
5.	Haryana	Delhi-Mumbai	DD2-3L_Package3_63+140 LHS
6.	Haryana	Delhi-Mumbai	DD2-4R_Package3_69+900 RHS
7.	Rajasthan	Delhi-Mumbai	DD4-6L_Package6_172+550 LHS
8.	Rajasthan	Delhi-Mumbai	DD4-6R_Package6_172+550 RHS
9.	Rajasthan	Delhi-Mumbai	DD3-5R_Package5_125+600 RHS
10.	Rajasthan	Delhi-Mumbai	DD3-5L_Package5_125+600 LHS
11.	Uttar Pradesh	Eastern Peripheral	Kundli - Palwal/ NE2_39+500_RHS_Milak Chakarpur_Ghaziabad
12.	Uttar Pradesh	Eastern Peripheral	Kundli - Palwal/ NE2_39+500_LHS_Milak Chakarpur_Ghaziabad
13.	Haryana	Trans-Haryana	AK2-5L_Package4_93+530 LHS
14.	Haryana	Trans-Haryana	AK2-6R_Package4_93+530 RHS
15.	Haryana	Trans-Haryana	AK2-7L_Package5_120+400 LHS
16.	Haryana	Trans-Haryana	AK2-8R_Package5_120+400 RHS
17.	Haryana	Trans-Haryana	AK1-1L_Package1_21+100 LHS
18.	Haryana	Trans-Haryana	AK1-2R_Package1_21+100 RHS
19.	Haryana	Trans-Haryana	AK1-3L_Package2_50+650 LHS
20.	Haryana	Trans-Haryana	AK1-4R_Package2_50+650 RHS
